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| (5) Canoeing & Kayaking | (6) Equestrian |
| (7) Fencing | (8) Judo |
| (9) Table Tennis | (10) Weightlifting |
| (11) Wrestling | (12) Gymnastics |

(b) Initially, they are engaged for a period of one year. However, in case their services are found suitable, the contract is further extended for one more year.

(c) Yes, Sir. The coaches are being sent for advanced training abroad under the Cultural Exchange Programmes and under the Scheme of Scholarship for training of specialists and outstanding Sportspersons in Sports/Adventure abroad.

Consolidated Sports Calendar

2503. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that various Government Departments/Public Sector Undertakings/Banks/Universities and Schools etc. are organising competitive sporting events on their own initiative;

(b) whether such organisations have representation on the apex bodies of the different sports disciplines;

(c) whether Government will ensure representation of such organisations on apex bodies to facilitate creating national calendar for the competition in various disciplines; and

(d) whether Government will ensure a consolidated sports calendar in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK) : (a) Yes, Sir.

(b) They have representations on the apex bodies of some of the disciplines only.

(c) and (d) The Government is supportive of representation being provided to Public Sector Undertakings/ Universities/Banks/ Government Departments and Schools in the

apex bodies of different sport disciplines. Also the Government has issued guidelines to all Apex Bodies to finalise the National Calendar for competitions at the beginning of the year. But ultimately the decision for finalisation of the Calendar lies with the Apex Sports Bodies.

Selection of Disciplines for International Games

2504. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government advises the Indian Olympic Committee with regard to the disciplines in which the athletes of Indian Team will participate in International, Asian and Olympic competitions; if so, what is the criterion used by Government;

(b) whether Government have appointed any Committee to select the disciplines and participants; if not, the reasons therefor; and

(c) if such a Committee is appointed, what are the qualifications of the members of the Selection Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK) : (a) Yes, Sir. The criterion for selection of disciplines is based on the performance of the sportspersons in various international competitions held previously.

(b) The Government has appointed Selection Committees for participants, comprising the following:

- (i) Chairman — President of the concerned National Sports Federation/ Association.
- (ii) One representative of Indian Olympic Association
- (iii) Government nominee
- (iv) SAI nominee
- (v) concerned National coach

(c) There are no specified qualifications for other members of the Selection Committee. However with regard to Government nominee he should preferably be an Arjuna Awardee or

a former international while the SAI nominee is either a former international or an Officer of SAI dealing with the concerned discipline. The National coach is preferably a qualified person with NIS Diploma in Coaching and a creditable sports background.

Drug Detection Test on Athletes

2505. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fact that a large number of International Athletes has been banned from participating in competition for consuming drugs;

(b) whether Government proposed to issue directives to all the Organisers for conducting drug detection tests;

(c) whether it is a fact that currently the test samples are sent abroad for obtaining results of consumption of drugs by Athletes; and

(d) whether Government propose to create a fully equipped Laboratory under his Ministry for conducting such tests?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir.

(b) The National Federations and the Coaches attached to National Campers have been informed by SAI about the banned drugs for conduct of random drug tests. Further, they have also been informed about the penalties likely to be imposed should the sportsperson be tested positive. In addition, scientists from the Dope Control Laboratory are sent to the venues of the National Camps to educate the National campers about the ill-effects of drugs on their health. Random samples of national campers are also collected for testing.

(c) No, Sir. The test samples are now tested in the Dope Control Laboratory at J.N. Stadium, New Delhi.

(d) The equipment of the existing laboratory is being upgraded.

SPDA Centre in Arunachal Pradesh

2506. SHRI NYODEK YONGGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Arunachal Pradesh have submitted any scheme for setting up SPDA centres at different places in the state;

(b) if so, when such scheme was submitted and what is the present status of the scheme; and

(c) by when the Central Government's approval will be given for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir. Government of Arunachal Pradesh had submitted a scheme for establishment of a SPDA Centre at Jenging.

(b) The scheme for setting up SPDA Centre at Jenging was submitted by the State Government to Sports Authority of India in August, 1989. Since the proposal was incomplete, further clarification was sought from the State Government. However, in the meanwhile in consultation with the State Government a School was adopted in 1993 under the NSTC Scheme.

(c) The approval for the proposal is likely to be given in the current financial year.

चतुर्वेदी पैनल की सिफारिशें

2507. श्री गोपालसिंह जी सोलंकी: क्या मानव संसाधन विकास मंत्री 18 मार्च, 1994 को राज्य सभा में अतारंकित प्रश्न 3450 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) क्या राज्य सरकारों के शिक्षा मंत्रियों ने इस संबंध में अपनी सिफारिशें सरकार को प्रस्तुत कर दी हैं; और

(ख) यदि हां, तो सरकार उस पर क्या कार्यवाही करने का विचार रखती है?